

People killed by elephants in chhattisgarh

1801. SHRI RANVIJAY SINGH JUDEV: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the number of people killed by elephants in Chhattisgarh during the last three years;

(b) the details of compensation paid to the families of the deceased; and

(c) the action taken by Government under Project Elephants Reserve to ensure elephants are confined to the area/reserve?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) The number of people killed by wild elephants in the State of Chhattisgarh during the last three years are as follows:-

Year	No. of Cases
2015-16	53
2016-17	74
2017-18 (Dec., 2017)	57
TOTAL	184

(b) The details of compensation paid to the families of the deceased in the State of Chhattisgarh during the last three years are as follows:-

Year	No. of Cases	Compensation paid (in Lakhs)
2015-16	53	178.00
2016-17	74	288.25
2017-18 (Dec., 2017)	57	180.00
Total	184	646.25

(c) The measures taken by the Government to ensure elephants are confined to the area/reserve:-

(i) Works like creation of water sources, plantation of fruiting trees, pasture development, fire protection etc. are being done to enrich elephant habitat so that elephants can be retained in their habitat.

(ii) Regular patrolling is being done by forest staff for tracking the movement of elephants.

- (iii) Daily information regarding movement of wild elephants is being broadcasted through All India Radio, so that villagers can get prior information about the presence of wild elephants in their vicinity.
- (iv) Public awareness campaigns are being carried out in Human Elephant Conflict affected areas through regional songs/street plays; one to one public interaction; rally; workshops, etc. Members of Joint Forest Management Committee and Haathi Mitra Dal are being trained for mitigating man elephant conflict. Resources are also being provided to the Joint Forest Management Committee and Haathi Mitra Dal to keep away wild elephants from the habitation.
- (v) Wildlife Institute of India in consultation with the Ministry of Environment Forest and Climate Change, National Highway Authority, National Tiger Conservation Authority and World Bank Group has published a document namely 'Eco-friendly Measures to Mitigate Impacts of Linear Infrastructure' to assist the project agencies of linear infrastructure in designing the linear infrastructure in a manner which will reduce human-animal conflicts in the areas where these linear infrastructures are passing through Protected Areas and other wildlife areas.
- (vi) Ministry of Environment Forest and Climate Change has approved a pilot project on the immune-contraception for controlling the population of wild animals responsible for damage and destruction of crops, namely; elephant, wild boar, monkey and nilgai.

Conservation of flora and fauna in manipur

1802. SHRI K. BHABANANDA SINGH: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the efforts made by the Central Government to save Sangai (brow antlered deer), Nongin (Mrs. Hume Pheasant) and Shirui Lily flower found in Manipur;
- (b) the details of funds made to the State for conservation of the above during the last three years, year-wise and project-wise;
- (c) whether objectives of the above could be achieved, if so, the details thereof and if not, the reasons therefor; and
- (d) whether poaching of Sangai was detected frequently, if so, the details thereof and the details of penal action taken against the culprits?